

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

(LD-VC No.31/2020) CRIMINAL APPLICATION NO. OF 2020
(Sushma w/o. Ganesh Kaikade .vs. State)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

Mrs.G.R.Tiwari, A.P.P. for respondent/State.

CORAM : M. G. GIRATKAR, J.

DATE : 30.4.2020.

Heard Mr.Neelesh Gaidhane, learned
Counsel for the applicant.

The learned Counsel seeks permission
to withdraw present application for grant of bail.
Permission is granted. The application is disposed
of as withdrawn.

JUDGE